

**Supply of Power to Delhi from
Bhakra**

123. SHRI YAJNA DATTA SHARMA:
SHRI JAI SINGH :
SHRI SHRI CHAND GOYAL :

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether it is a fact that power is being supplied to Delhi from Bhakra Nangal Project and the power is being supplied to Punjab by Delhi Electric Supply Undertaking;

(b) if so, the extent of power supplied in each case and the rates at which the same are supplied;

(c) whether it is also a fact that DESU is selling power to Uttar Pradesh;

(d) whether it has been brought to the notice of Government that Punjab is facing power crisis with the result that development of industry and agriculture in that State is being hindered;

(e) if so, whether Government propose to stop or curtail the supply of power to DESU from the Bhakra Nangal Project; and

(f) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD): (a) and (b). Bhakra Power system is supplying power to the extent of 80 MW to the Delhi Electric Supply Undertaking. In view of the acute water conditions in the hydro storages of the Bhakra system, Delhi Electric Supply Undertaking provided relief to the Bhakra system by reducing its off-take from the agreed quantum of 80 MW. The relief was given from 25th December, 1968 till 15th May, 1969 and the quantum of relief varied from 10 to 40 MW. The average rate of supply from Bhakra system to Delhi Electric Supply Undertaking is 4.36 paise per unit. For the relief given by Delhi Electric Supply Undertaking to the Bhakra system the rate charged is the difference between the cost of generation and the power purchased.

The cost of generation has been provisionally fixed at 11 paise per unit.

(c) Yes, Sir.

(d) Yes, Sir.

(e) and (f). Any proposal on the curtailment of power supply from Bhakra Nangal Project to Delhi Electric Supply Undertaking would depend upon the terms of agreement for power supply which are under negotiations between the two parties.

**Medical Assistance for Famine-Affected
Areas of Rajasthan**

124. SHRI YAJNA DATTA SHARMA:
SHRI D. N. PATODIA:
SHRI JAI SINGH:
SHRI B. K. DASCHOWDHURY:
SHRI HARDAYAL DEVGUN:

Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) whether his attention has been drawn to the reported high rate of death in the Famine-stricken areas of Barmer District of Rajasthan;

(b) whether the State Government have approached the Central Government for any type of assistance, especially medical assistance or the assistance rendered by the Central Government to the State Government; and

(c) how the death rate in the Barmer district compares with the All India death rate in the country, the extent of success achieved in the eradication of diseases during the last three years and the steps proposed to be taken for further improvement in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) Yes.

(b) Yes. Investigation teams were sent from Delhi and drugs were supplied.

(c) The requisite information is being collected and will be laid on the Table of the Sabha when received.

**Materials Handling Plant at Bailadilla
Iron Ore Project**

126. SHRI TRIDIB KUMAR CHAUDHURY: Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state: Whether Government have been able to take any final decision about entrusting the consultancy and designing of the Materials Handling Plant for Bailadilla Iron Deposit No. 5 to an Indian firm of consultants in consonance with the policy announced by Government in regard to achieving self-sufficiency and building indigenous know-how in regard to engineering consultancy and designing services ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI JAGANATH RAO): The bids received for consultancy services are under consideration of the National Mineral Development Corporation Ltd.

**National Memorial for the Late
President of India**

127. SHRI D. N. PATODIA: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) whether Government have taken any steps to build a national memorial for the first President of India who died in harness;

(b) whether the site for the memorial has been finalised; and

(c) the steps proposed to be taken to ensure that the President's mosoleum will essentially reflect the Indian architecture ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING

AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) No, Sir.

(b) and (c). Do not arise.

विदेशी ऋण का भुगतान

128. श्री विमूति मिश्र:
श्री सु० कु० तापड़िया:
श्री प्रकाशवीर शास्त्री:
श्री शिवकुमार शास्त्री:
श्री महाराज सिंह भारती:
श्री शिवचरण लाल:
श्री रामावतार शर्मा:
श्री अब्दुल गनी दार:
श्री हुकम चन्द कछवाय:
श्री गुणानन्द ठक्कुर:
श्री नाथ पाई:
श्री न० रा० देवधरे:
श्री बाबू राव पटेल:

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि:

(क) भारत पर 30 जून, 1969 को कितना विदेशी ऋण था जिसका उसने भुगतान करना है, ऋण किस प्रकार का है, प्रतिवर्ष कितना मूलघन और कितना व्याज देना पड़ेगा और भुगतान किस-किस मुद्रा में किया जायेगा; और

(ख) उपरोक्त ऋण को उसके व्याज सहित चुकाने के लिये सरकार द्वारा बनाई गयी योजना का व्यौरा क्या है ?

वित्त मंत्रालय में राज्य मंत्री (श्री प्र० चं० सेठी): (क) सरकार को प्राप्त ऋण मुख्यतः तीन किस्मों के होते हैं : (1) विदेशी मुद्रा में चुकाये जाने वाले ऋण (2) वस्तुओं के निर्यात द्वारा चुकाये जाने वाले ऋण और (3) भारतीय रुपयों में चुकाये जाने वाले ऋण। पहली किस्म के ऋणों का मूल घन और देय व्याज सम्बद्ध देश। अभिकरण की मुद्रा में अदा किया जाता है जबकि दूसरी किस्म के